

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 2485/2013

This the 29th day of January, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

Suman Lata
TGT, Social Science
SKV No.2, Khyala, New Delhi. ...Applicant.

(By Advocate: Shri Sushil Kumar Tripathi for Shri Ranjeet Sharma)

Versus

1. Government of N.C.T. Delhi
Through the Chief Secretary
At New Secretariat,
I.T.O. New Delhi.
2. Director of Education
Govt. of N.C.T., Delhi
Establishment-III Branch,
At Old Secretariat, Delhi.
3. South Delhi Municipal Corporation
Through the Commissioner at Civic Centre,
S.P.Marg, New Delhi. ...Respondents.

(By Advocate:Ms.P.K.Gupta for R-1 and R-2 &
Ms.Anupma Bansal for R-3)

Order (oral)

Per Sudhir Kumar, Member (A)

Learned proxy counsel for the arguing counsel for the applicant seeks leave & permission to withdraw the present O.A., since the relief sought for in the OA has been granted to the applicant. The O.A. is, therefore, dismissed as withdrawn.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/